

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
**RAJYA SABHA**  
**STARRED QUESTION NO.183**  
ANSWERED ON 12.12.2024

**CONSERVATION POLICY FOR HERITAGE BUILDING**

183. SMT. PRIYANKA CHATURVEDI

Will the Minister of CULTURE be pleased to state:

- (a) whether Government has a streamlined conservation process for identifying and restoring heritage buildings;
- (b) whether it is a fact that buildings identified as heritage buildings have been restored incorrectly;
- (c) if so, the reasons therefor, the economic losses due to the same and whether the people responsible have been held accountable; and
- (d) the allocated budget under this scheme and details of utilization of the same?

**ANSWER**

MINISTER OF CULTURE AND TOURISM  
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) A statement is laid on the table of the House.
- to
- (c)

**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. 183 FOR 12.12.2024.**

- (a) There are 3696 Centrally Protected Monuments/Sites under the jurisdiction of Archaeological Survey of India (ASI). The conservation, restoration, preservation including maintenance of these monuments/sites is taken up as per the National Policy for Conservation, 2014.
- (b) The conservation and restoration of the monuments are carried out as per the requirement and availability of resources. No monuments under ASI have been restored & incorrectly.
- (c) The details of budget allocated and expenditure incurred for conservation, preservation and maintenance of centrally protected monuments /sites in the country during the last five years are given below:

(Rs in Crore)

S. No.	Year	Allocation	Expenditure
1.	2019-20	435.61	435.39
2.	2020-21	260.90	260.83
3.	2021-22	270.00	269.57
4.	2022-23	392.71	391.93
5.	2023-24	443.53	443.53

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